<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 107 OF 2015 AND APPEAL NO. 117 OF 2015

Dated: 11th August, 2017

APPEAL NO. 107 OF 2015

In the matter of:

Haryana Power Purchase Centre & Anr.	 Appellant(s)
Vs.	
Haryana Electricity Regulatory Commission & Ors.	 Respondent(s)

APPEAL NO. 117 OF 2015

In the matter of:

Lanco Amarkantak Power Ltd.	 Appellant(s)
Vs.	
Haryana Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>13.09.2017</u>.

PS/Court Master